

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that at the Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa, on Thursday, 2nd January 2025 :

“In the Second Session, Court working hours will be from 3.00 pm. to 5.00 pm.”

Dated this the 2nd January 2025

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.